


F.No. 4/15015/30/2011 (Pt.-1)
Food Safety and Standards Authority of India
Ministry of Health and Family Welfare
FDA Bhawan, Kotla Road, New Delhi-110002

The 16th December, 2014

ORDER

In continuation of earlier guidelines/clarification issued vide no. 4/15015/30/2011(Pt.1) dated 23rd June, 2014 with respect to the point no. 7, the undersigned is directed to convey that the time period for complying with provision of the notification No. 4/15015/30/2011 dated 7th June, 2013 is further extended up to 1st July, 2015.

This issue with the approval of the Competent Authority by virtue of power conferred on FSSAI under 16(5) of Food Safety and Standards Act, 2006.


S. Dave
Advisor, FSSAI

To

1. All State/UT Food Safety Commissioner
2. All DOs and AOs of FSSAI.